

It was more or less the celebration of a centenary event. The Delegation was led by the Secretary of the Indian Embassy in Japan and consisted of members of the Indian Commercial Association of Yokohama and also the Federation of Indian Chambers of Commerce.

Ship Displaying Indian Products

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*849. { Shrimati Masda Ahmed:
Shri N. R. Munisamy:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a show of Indian products—including machinery, textiles and handicrafts,—on a passenger ship is to be sponsored by Government;

(b) if so, when it will be organised;

(c) the time by which the ship is likely to leave the shores of India; and

(d) which foreign ports the ship is likely to touch?

The Minister of Commerce (Shri Kanungo): (a) The Government are not sponsoring any such show.

(b) to (d). From a communication that has been received in the Ministry from the Floating Fair authorities at Bombay, it is noticed that they have taken a ship on time-charter basis from the 28th December, 1958 for a period of three months and that it proposes to touch a number of ports, such as Colombo, Zanzibar, Mombasa, Aden, Bahrain, Kuwait, etc.

Shrimati Lia Falchoudhuri: May I know whether any attempt is made to have some trade research so that things displayed on the ship may really be useful to India in promoting her trade?

Shri Kanungo: We have no further information because the whole proposal is being sponsored by a private organisation in Bombay.

Shri Karaj Singhji: In view of the fact that we wish to improve our export markets, may I know if Government would also sponsor such a floating fair?

Shri Kanungo: The Government have no intention of sponsoring any floating fair.

Shrimati Masda Ahmed: May I know the nature of Government's participation in this fair?

Shri Kanungo: The Government have not been requested to participate.

Standing Labour Committee

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*850. { Shri Narayanankutty Menon:
Shri A. K. Gopalan:
Shri Punnoose:
Shri Vajpayee:
Shri Ram Krishan:
Shri Tangamani:
Shri Kumbhan:
Shri Muhammed Elias:

Will the Minister of Labour and Employment be pleased to state:

(a) the important subjects discussed and the decisions taken at the meeting of the Standing Labour Committee held at Bombay during October, 1958; and

(b) the action taken in implementation of the decisions?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). A statement showing the subjects discussed at the meeting, the conclusions reached and the action taken thereon is placed on the Table of the Sabha. [See Appendix III, annexure No. 106.]

Shri Narayanankutty Menon: May I know whether a complaint has been made to the standing labour committee at its meeting in Bombay that there is discrimination in the selection of representatives for the development councils and that out of the fourteen development councils so far appointed only in two the candidates of the A.I.T.U.C. had been represented and if so what action has been taken by the